

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1654
ANSWERED ON:16.12.2013
POLICIES UNDER CENTRAL WAGE BOARD
Pakkirappa Shri S.

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of provisions made to ensure the welfare of plantation labourers/ workers under the Central Wage Board;
- (b) whether Central Wage Board has revised its policies/decisions from time to time;
- (c) if so, whether wages are not revised to meet the requirement of the changing needs of the labourers;
- (d) if so, the reasons therefor; and
- (e) the reaction of the Government in this regard?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH)

(a): Plantation labourers/workers are not covered under the Wage Board constituted by the Ministry of Labour & Employment. Government of India had constituted only one Wage Board for the Tea Plantation workers in the year 1960. After that no Wage Board has been constituted for the Plantation workers.

(b) to (e): Does not arise.